NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 635/16	TP 281/17	Acceptance of Chairman's Report	391-394	Procare Real Estate Mangment P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	GNATURE
	SHRUTI JERE	APPLICANT COMPANY	₹mbi
2	BALU NAIR	COUNSEL	201
	FOR CYRIL AMAR	CHAND	
	MANGALDAS		
	9900053088		

Counsel for petitioner is present. Today, the matter is listed for acceptance of the Chairman's report.

We have seen the Chairman's report. Chairman's report is accepted.

MEMBER (J)

MEMBER (T)